

MEGHALAYA LEGISLATIVE ASSEMBLY

BUDGET SESSION

STARRED

QUESTIONS AND ANSWERS

Wednesday, the 20th March, 2013.

Shortfall of Meat Production

Shri JEMINO MAWTHOH

Smti. DEBORAH CH. MARAK
(Minister in-charge,
Animal Husbandry & Veterinary)

*21. Will the Minister in-charge, Animal Husbandry and Veterinary be pleased to state the shortfall of meat production in the State of Meghalaya?

Sir, the shortfall is
(i) Beef 8932 tons per year.
(ii) Pork 1395 tons per year.

Provision for Security

Shri JAMES K. SANGMA

*22. Will the Minister in-charge, Home (Police) be pleased to state :-

- (a) The different categories for providing Security for individuals?
- (b) What is the security/entitlements provided under these categories?
- (c) The names of all the individuals being provided security under these categories in the State of Meghalaya and the reasons for it?

Potable Drinking Water

Shri JOHN LESLEY K. SANGMA

Prof. R. C. LALOO
(Deputy Chief Minister in-charge,
Public Health Engineering)

*23. Will the Minister in-charge, Public Health Engineering be pleased to state how potable is the potable drinking water being supplied by the PHE Department to Tura Town?

Sir, the water being supplied to the Tura town meets the Drinking Water Standards.

State Aqua Culture Mission

Shri JEMINO MAWTHOH

Dr. MUKUL SANGMA
(Chief Minister in-charge, Fisheries)

*24. Will the Minister in-charge, Fisheries be pleased to state the progress of the State Aqua Culture Mission?

A Statement is laid on the Table of the House.

Land Compensation

Shri JAMES K. SANGMA

Prof. R. C. LALOO
(Deputy Chief Minister in-charge,
Revenue & Disaster Management)

*25. Will the Minister in-charge, Revenue be pleased to state the status of Land Compensation for Tura-Nongstoin Highway?

Sir, land acquisition proceedings for the Tura-Nongstoin-Shillong-Highway is in progress. Out of 22 stretches, award for compensation has been approved in four stretches. In the other remaining stretches land acquisition proceedings are at different stages. Compensation will be paid on completion of proceedings.

Increase of Population

Shri JEMINO MAWTHOH

Dr. MUKUL SANGMA
(Chief Minister)

*26. Will the Minister in-charge, Home (Police) be pleased to state the measures/steps taken to evolve control mechanism to check the abnormal increase of population in the State of Meghalaya as a result of illegal migration/influx?

A Statement is placed on the Table of the House.

River Systems in the State

Shri JEMINO MAWTHOH

Shri ROWELL LYNGDOH
(Deputy Chief Minister in-charge,
Water Resources)

*27. Will the Minister in-charge, Water Resources be pleased to state the measures taken to protect the water bodies and river systems in the State of Meghalaya?

Sir, the Water Resources Department has proposed projects for restoration of 34 (thirty four) water bodies, under the scheme for "Repair, Renovation and Restoration of Water Bodies" of the Ministry of Water Resources, Government of India.

State Level Water Quality Review Committee has been constituted.

Model Schools

Shri JEMINO MAWTHOH

Prof. R. C. LALOO
(Deputy Chief Minister in-charge,
Education)

*28. Will the Minister in-charge, Education be pleased to state why all the 10 Model Schools have been allotted to districts in Garo Hills only?

Sir, only Nine Model Schools are sanctioned by Government of India, Ministry of Human Resource Development only for those blocks which are categorised as Educationally Backward Blocks.

Since all these 9 blocks are located only in Garo Hills, hence only they have received this benefit.